



Central Administrative Tribunal Principal Bench, New Delhi

R.A. No.18/2020 in O.A. No.3036/2014

This the 2nd day of March 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Dilip Vasantrao Kadam
T.No.56791
HSK-1, (Elect)
CY Department, Naval Dockyard
Mumbai 400023
Maharashtra

..Applicant

Versus

1. Union of India
Through Secretary
Ministry of Defence, North Block
New Delhi
2. The Admiral Superintendent
(Personnel Manager)
Naval Dockyard
Mumbai 400023, Maharashtra

..Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

The applicant cannot have the luxury of being absent when the case is listed, on several occasions and then to file a review.

2. We do not find any merit in the R.A. It is accordingly rejected, in circulation.



(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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